

(c) if so, whether any plan has been formulated in this respect; and

(d) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z.R. ANSARI) : (a) Yes, Sir.

(b) The NTPC have made a number of suggestions for development, maintenance and financing of roads in the country as a whole. They have not specifically suggested the construction of bye-passes for de-congesting but have advised that strict measures should be taken by the State Govts and local authorities against encroachment by shops, workshops and even dwellings over the land abutting highways, which also reduce the effective road width. But there the available land width is inadequate for improvement of the roads, construction of bye-passes may consideration.

(c) and (d) *Trivandrum Bye-pass* : Land acquisition for a part length of 20.5 kms (0/0 to 20/5) has been sanctioned for Rs. 205.07 lakhs. The acquisition is in advanced stage. The survey work for fixing the alignment for the remaining length of 22.5 km of this bypass is in progress. Further one estimate for road formation between km. 11 900 to 13 079 has also been sanctioned for Rs. 36.94 lakhs to provide access to the Airport and the work is in progress.

Ecnakulam, Cochin Bye-pass : The various works on this bye-pass of 16.70 km. length have been completed except construction of the Kumbalam Aroor bridge and its approaches, viaducts on either side of the railway over-bridge near Ponnuruni and its approaches and approaches to panangad Kumbalam bridge. These remaining works are targetted to be completed by December, 1987.

Calicut Bye-pass : The alignment has been finalised and approved.

Palghat Bye-pass : This has been formed and is already in operation.

Capitation Fees Charged by Technical Institutions

429. SHRI D. K. NAIKAR : Will the Minister of EDUCATION be pleased to state :

(a) whether the Government are aware that the introduction of capitation fee for admission to technical institutions in some of the States, has created frustration in the minds of the poor people :

(b) whether the Government propose to abolish the same by bringing suitable legislation banning the capitation fee; and

(c) if so, the details of the proposal ?

THE MINISTER OF EDUCATION (SHRI K. C. PANT) : (a) to (c) The Government of India are aware of the serious situation created by a number of private engineering colleges and technical institutions in certain States which charge capitation or high fees or take donations for purposes of admission to the engineering and technical courses offered by them. In order to deal with this problem, the University Grants Commission Act has already been amended. Under the amended Act (1984), the Commission is empowered to prescribe fees to be charged by any college for a course of study from a student in connection with his admission. The Act also provides for prohibiting the institutions charging higher fees than prescribed.

Increase in Holidays for Open Line Staff

430. SHRI BAJU BAN RIYAN : Will the Minister of RAILWAYS be pleased to state :

(a) whether it was agreed in the Departmental Council meeting in the Ministry of Railways held on 6 December, 1984 to increase the number of holidays from 9 to 12 days for Open Line Staff;

(b) if so, whether any order has been issued by the Railway Board in this regard; and

(c) if not, the reasons therefor ?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL) : (a) No, Sir.

(b) and (c) Do not arise.

Primary Health Centres in Andhra Pradesh

431. SHRI M. KAGHUMA REDDY : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :